

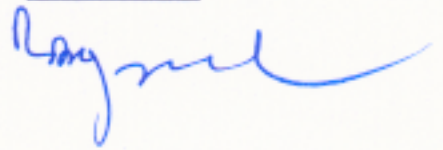
National Company Law Tribunal

Allahabad Bench

CP NO. 65/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY: Shri Bhagwat Singh Mehta v/s Jaiprakash Associates Ltd
SECTION OF THE COMPANIES ACT: U/S 73(4) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R. P. Agarwal	Adv.	Resp.	
2.				

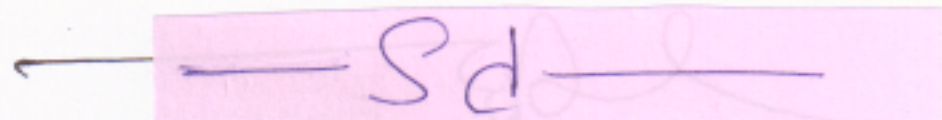
CP No.65/ALD/2017

None for the petitioner. However, this court received representation dated 01.02.2017 from the petitioner side, through post.

A copy thereof be provided to the respondent counsel Sri R.P. Agarwal. The Respondent also files a memo furnishing details of payment so far made to the petitioner towards his fixed deposit. Further a liberty is granted to the respondent company to file reply to the representation memo of the petitioner.

The matter be listed on 22nd August, 2017.

Dated: 11.08.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
P.K. Jyoti